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TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA  
CENTRAL BOARD OF DIRECT TAXES

NEW DELHI THE 1st MAY, 1980

NOTIFICATION  
(INCOME TAX)

No.3272/F.NO.157/3/80-II(AI) In exercise of the powers conferred by sub-section(1) of section 221 of the Income-tax Act, 1961 (42 of 1961), the Central Board of Direct Taxes hereby makes the following amendments to the Schedule appended to its notification No.379(F.No.127/2/74-II(AI) dated 20-7-1974, as amended from time to time:

1. Existing entries under columns(1), (2) and (3) against sl.No. 2, 2A and 2B shall be substituted by the following entries:-

Income-tax Commissioner	Headquarters	Jurisdiction
1	2	3
2. Andhra Pradesh-I	Hyderabad	1. Circle-I, Hyderabad 2. Guntur Circle, Guntur 3. Company Circle, Hyderabad 4. Salary Circle, Hyderabad 5. Nellore Circle, Nellore 6. Dapatala Circle, Dapatala 7. Ongole Circle, Ongole 8. Tirumathi Circle, Tirumathi 9. Chittoor Circle, Chittoor 10. Special Investigation Circle-I, Hyderabad 11. Special Investigation Circle, Guntur
2A Andhra Pradesh-II	Hyderabad	1. Circle-II, Hyderabad 2. Circle-III, Hyderabad 3. Circle-IV, Hyderabad 4. Nizambad Circle, Nizambad 5. Miral Circle, Miral 6. Sangareddy Circle, Sangareddy 7. Nalgonda Circle, Nalgonda 8. Karimnagar Circle, Karimnagar 9. Anantapur Circle, Anantapur 10. Hindupur Circle, Hindupur 11. Guddapah Circle, Guddapah 12. Proddatur Circle, Proddatur 13. Adoni Circle, Adoni 14. Nandyal Circle, Nandyal 15. Kurnool Circle, Kurnool 16. Jahabnagar Circle, Jahabnagar

1	2	3
		17. ED-cum-Incometax Circle, Hyderabad
		18. ED-cum-Incometax Circle, Kakinada
		19. ED-cum-Incometax Circle, Guntur
		20. ED-cum-Incometax Circle, Anantapur
		21. Special Investigation Circle-II, Hyderabad
		22. Survey Circle, Hyderabad
2b	VISAKHAPATNAM	Visakhapatnam
		1. Srikakulam Circle, Srikakulam
		2. Vizianagaram Circle, Vizianagaram
		3. Visakhapatnam Circle, Visakhapatnam
		4. Anakapalle Circle, Anakapalle
		5. Rajahmundry Circle, Rajahmundry
		6. Kakinada Circle-I, Kakinada
		7. Kakinada Circle-II, Kakinada
		8. Avalapuram Circle, Avalapuram
		9. Tanuku Circle, Tanuku
		10. Bhimavaram Circle, Bhimavaram
		11. Palacole Circle, Palacole
		12. Eluru Circle, Eluru
		13. Vijayawada Circle, Vijayawada
		14. Machilipatnam Circle, Machilipatnam
		15. Gudur Circle, Gudur
		16. Tenali Circle, Tenali
		17. Warangal Circle, Warangal
		18. Khavara Circle, Khavara
		19. Special Investigation Circle, Visakhapatnam.

This notification shall have effect from 2-6-1980

To  
The Manager  
Government of India Press UNDER SECRETARY, CENTRAL BOARD OF DIRECT TAXES  
Ring Road, Jayapuri Industrial Area  
(Near Rajouri Garden), New Delhi

Sd/-

( B.M. SINGH )

Copy to:-

1. All Commissioners of Income-tax
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9. The Chief Controller of Accounts, CBDT, Block Vikas Bhavan, New Delhi

Sd/-

( B.P. SINGH )

UNDER SECY. CENTRAL BOARD OF DIRECT TAXES.

AUTHORISED FOR ISSUE

(P.N. VEDLA)

ASST. DIRECTOR OF INSPECTION (P&S&P)

NO:CC/IT(AI)/3073/983/RSP/80

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